scheme creates employment opportunities by promoting various types of agricultural marketing infrastructure including storage.

All these schemes have the potential of creating employment opportunities for skilled and unskilled rural population in the agricultural sector.

Suicide by farmers

†646. MIR MOHAMMAD FAYAZ: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the State-wise details of the suicides committed during the past five years by the farmers who could not repay their loans;

(b) the major reasons for the same;

(c) the details of the facilities provided by Government, State-wise and year-wise to compensate the families; and

(d) the schemes proposed by Government for the betterment of the such indebted farmers in the future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) The data on farmers' suicide owing to non-payment of their loans is not specifically available. However, as per the National Crime Records Bureau (NCRB), Ministry of Home Affairs Report entitled 'Accidental Deaths and Suicides in India' for the years 2010, 2011, 2012 and 2013, the total number of suicides under the profession 'Self employment - Farming/ Agriculture' and for the year 2014, under two sub-categories, namely, 'Self-employed Persons' farmers and agricultural labourers due to various causes is given in the Statement (*See* below).

According to NCRB Report of 2014, the major causes of suicides by farmers are as under:

- (i) Bankruptcy or indebtedness
- (ii) Farming related issues e.g. Failure of crops, Distress due to natural calamities, inability to sell produce.
- (iii) Poverty
- (iv) Family problems

[†]Original notice of the question was received in Hindi.

Written Answers to

(v) Illness

(vi) Other causes

Further, NCRB reports that the total number of farmers' suicides for the year 2014, those on account of bankruptcy or indebtedness are 1163.

(c) Agriculture is a State subject under the Constitution and therefore, State Governments take appropriate measures for development of agriculture sector and welfare of farmers including payment of compensation to the bereaved families of farmers affected by suicides.

(d) The Government believes that farmers' welfare will improve if there is increase in net income from the farms. With this end in view, the approach is to reduce cost of cultivation, enable higher yield per unit and realize remunerative prices. Some of the important new initiatives in this context are:

- (i) Soil Health Card (SHC) scheme by which the farmers can know the exact nutrient level available in their soils which will ensure judicious use of fertiliser application and save money. The balanced use of fertiliser will also enhance productivity and ensure higher returns to the farmers.
- (ii) Neem Coated Urea is being promoted to regulate urea use, enhance its availability to the crop and cut on cost. The entire quantity of domestically manufactured urea is now neem coated.
- (iii) Parampragat Krishi Vikas Yojana (PKVY) is being implemented with a view to promoting organic farming in the country. This will improve soil health and organic matter content and increase net income of the farmer so as to realise premium prices.
- (iv) The Pradhan Mantri Krishi Sinchai Yojana (PMKSY) is another innovative scheme to expand cultivated area with assured irrigation, reduce wastage of water and improve water use efficiency.
- (v) The Government is also implementing several Centrally Sponsored Schemes -National Food Security Mission (NFSM); Mission for Integrated Development of Horticulture (MIDH); National Mission on Oilseeds & Oilpalm (NMOOP); National Mission for Sustainable Agriculture (NMSA); National Mission on Agricultural Extension & Technology (NMAET); National Crop Insurance Programme (NCIP); Unified National Agriculture Markets; and Rashtriya Krishi Vikas Yojana (RKVY).

58 Written Answers to

[RAJYA SABHA]

Unstarred Questions

(vi) The Government undertakes procurement of wheat and paddy under its 'MSP operations'. In addition, Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities not covered under the Minimum Price Support Scheme on the request of State/ UT Government. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production. Losses, if any, incurred by the procuring agencies are shared by the Central Government and the concerned State Government on 50:50 basis (75:25 in case of North-Eastern States). Profit, if any, earned by the procuring agencies is retained by them.

Statement

| Sl. No. State/ UT | | 2010 | 2011 | 2012 | 2013 | 2014 | |
|-------------------|-------------------|------|------|------|------|-------------------|------|
| | | | | | | Farmers Labourers | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Andhra Pradesh | 2525 | 2206 | 2572 | 2014 | 160 | 472 |
| 2. | Arunachal Pradesh | 18 | 13 | 11 | 37 | 0 | 3 |
| 3. | Assam | 369 | 312 | 344 | 305 | 21 | 38 |
| 4. | Bihar | 95 | 83 | 68 | 127 | 0 | 10 |
| 5. | Chhattisgarh | 1126 | 0 | 4 | 0 | 443 | 312 |
| 6. | Goa | 15 | 1 | 1 | 1 | 0 | 0 |
| 7. | Gujarat | 523 | 578 | 564 | 582 | 45 | 555 |
| 8. | Haryana | 297 | 384 | 276 | 374 | 14 | 105 |
| 9. | Himachal Pradesh | 61 | 46 | 29 | 33 | 32 | 31 |
| 10. | Jammu and Kashmir | 18 | 14 | 10 | 18 | 12 | 25 |
| 11. | Jharkhand | 173 | 94 | 119 | 142 | 0 | 4 |
| 12. | Karnataka | 2585 | 2100 | 1875 | 1403 | 321 | 447 |
| 13. | Kerala | 895 | 830 | 1081 | 972 | 107 | 700 |
| 14. | Madhya Pradesh | 1237 | 1326 | 1172 | 1090 | 826 | 372 |
| 15. | Maharashtra | 3141 | 3337 | 3786 | 3146 | 2568 | 1436 |

Number of suicides under Subhead Self Employed (Farming/ Agriculture)

| Written Answers to | | [4 December, 2015] | | | Unstarred Questions 5 | | |
|--------------------|--------------------------------|--------------------|-------|-------|-----------------------|-------|------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 16. | Manipur | 4 | 0 | 0 | 1 | 0 | 0 |
| 17. | Meghalaya | 16 | 22 | 10 | 5 | 0 | 2 |
| 18. | Mizoram | 5 | 14 | 10 | 6 | 0 | 5 |
| 19. | Nagaland | 0 | 2 | 9 | 2 | 0 | 0 |
| 20. | Odisha | 162 | 144 | 146 | 150 | 5 | 97 |
| 21. | Punjab | 80 | 98 | 75 | 83 | 24 | 40 |
| 22. | Rajasthan | 390 | 268 | 270 | 292 | 0 | 373 |
| 23. | Sikkim | 19 | 12 | 19 | 35 | 35 | 0 |
| 24. | Tamil Nadu | 541 | 623 | 499 | 105 | 68 | 827 |
| 25. | Telangana | NA | NA | NA | NA | 898 | 449 |
| 26. | Tripura | 58 | 20 | 18 | 56 | 0 | 32 |
| 27. | Uttar Pradesh | 548 | 645 | 745 | 750 | 63 | 129 |
| 28. | Uttarakhand | 39 | 25 | 14 | 15 | 0 | 0 |
| 29. | West Bengal | 993 | 807 | NR | 0 | 0 | 230 |
| | Total (States) | 15933 | 14004 | 13727 | 11744 | 5642 | 6694 |
| 30. | Andaman and Nicobar Islands | 8 | 0 | 0 | 5 | 8 | 0 |
| 31. | Chandigarh | 0 | 0 | 0 | 0 | 0 | 0 |
| 32. | Dadra and Nagar Haveli | 10 | 13 | 6 | 15 | 0 | 0 |
| 33. | Daman and Diu | 0 | 0 | 0 | 0 | 0 | 0 |
| 34. | NCT Delhi | 9 | 10 | 21 | 8 | 0 | 0 |
| 35. | Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 |
| 36. | Puducherry | 4 | 0 | 0 | 0 | 0 | 16 |
| | Total (UT) | 31 | 23 | 27 | 28 | 8 | 16 |
| | Grand Total (All India) | 15964 | 14027 | 13754 | 11772 | 5650 | 6710 |
| | | | | | | 12360 | |

Source : Report on 'Accidental Deaths & Suicides in India' for relevant years, National Crime Records Bureau, Ministry of Home Affairs.